

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 162 OF 2018

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s JSW Energy Ltd.

.... Appellant(s)

Versus

**Maharashtra State Electricity Distribution Company Ltd. & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Krishna Dayama
Ms. Saroj Bala for R-1
Mr. Apoorv Kurup
Ms. Nidhi Mittal for R-2

ORDER

List the matter for hearing on **26.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/nr

(Justice Manjula Chellur)
Chairperson